

*Demands for Grants, 1978-79 in respect of the Ministry of Industry voted by Lok Sabha.*

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 16-3-1978		Amount of Demand to Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
58.	Ministry of Industry .	51,56,000		2,57,78,000	..
59.	Industries . . . .	4,26,83,000	39,95,22,000	21,34,15,000	199,76,13,000
60.	Village and Small Industries .	9,15,83,000	8,67,68,000	45,79,16,000	43,38,37,000
61.	Textiles, Handloom and Handicrafts . . . . .	10,07,71,000	7,61,42,000	50,38,53,000	37,57,08,000

**STATEMENT RE: GOVERNMENT'S DECISIONS ON THE REPORT OF THE HATHI COMMITTEE ON DRUGS AND PHARMACEUTICAL INDUSTRY**

**18 30 hrs.**

**STATEMENT RE. TRANSFER OF THE MANAGEMENT OF BADARPUR THERMAL POWER PROJECT AND BADARPUR THERMAL POWER STATION TO NATIONAL THERMAL POWER CORPORATION.**

**THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H.N. BAHUGUNA) :** I beg to lay on the Table a statement containing Government's decisions on the report of Hathi Committee. [*Placed in Library. See No LT-1935-A/38*].

**PROF. P. G. MAVALANKAR (Gandhinagar) :** We want to know what is the decision. We want to have an opportunity to discuss it.

**MR. SPEAKER :** It is just now presented and everybody has to go through it. You will have opportunity to discuss it when the Demands of the Ministry of Petroleum, Chemicals and Fertilizers are taken up.

**THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) :** Government have set up Badarpur Thermal Power Station with an installed capacity of 3 x 100 MW at a capital cost of Rs. 58.32 crores. Another unit of 210 MW at an approved capital cost of Rs. 66.06 crores is under construction and is expected to be commissioned shortly. Keeping in view the power requirements of the Northern Region, Government have also recently sanctioned the addition of one more 210 MW unit at Badarpur at a capital cost of Rs. 63.69 crores. Both the operation of the Thermal Power Station and the construction of the new units are being done directly by the Government of India, through a Control Board.

Now, the hon. Minister for Energy.